

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 137
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce

..... Petitioners/Applicant

v.

M/s. Sonear Industries Ltd. & Anr.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016(CIRP)

Order delivered on 27.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Akshay Goel & Mr. Kinshuk Chatterjee, Advs.

For the Respondent

Mr. Abhilash Attri, Adv. for Ex-Director Mr. Jitender
Kejriwal

ORDER

Mr. Kamal Goel, Resolution Professional is directed to appear
and comply with the order dated 13.03.2019.

List for further consideration on 02.04.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)